

T-17014/3/2021-Training-FSSAI-Part(3)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
Training Division
3rd Floor, MMU building, Mata Sundari Road, New Delhi- 110002

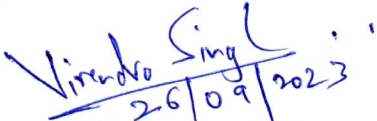
Dated: 26th September, 2023

NOTICE

The undersigned is directed to say that with the approval of the Competent Authority it has been decided that, all the Training Partners empanelled under the Food Safety Training and Certification (FoSTaC) program should use the standard fee receipt format(Annexure I) while collecting FoSTaC course fee from the Trainees.

2. The payments shall be preferably in digital mode only.
3. The new receipt format will be mandatory to use from 15th October, 2023. It is to be noted that strict action will be taken against the training partners found using the other format for fee receipt after 15th October, 2023.

This is issued with the approval of the Competent Authority


26/09/2023
(Virendra Singh Shekhawat)
Manager

Copy to

- 1) Senior Manager (IT)-with a request to upload in the FSSAI and FoSTaC website.
- 2) All empanelled Training Partner under FoSTaC- For compliance.

Logo of the Training
Partner/प्रशिक्षण भागीदार
का लोगो

Name of the Training Partner with address, pin code and contact no.

प्रशिक्षण भागीदार का नाम, पता, पिन कोड और संपर्क नंबर।

FEE RECEIPT/ शुल्क रसीद

Receipt No/ रसीद संख्या:.....

Date/ तारीख:.....

TP Unique ID/ टीपी अद्वितीय आईडी :
Location/ जगह :
Name of the FoSTaC Course/ FoSTaC :
पाठ्यक्रम का नाम
Batch Code / बैच कोड :
Date of Training/ प्रशिक्षण की तिथि :
Trainee Name/ प्रशिक्षु का नाम :
Trainee Contact No and Address/
प्रशिक्षु संपर्क नंबर और पता

Particulars	Amount
FoSTaC Course Fee*/ FoSTaC कोर्स शुल्क*	
CGST@9%	
SGST@9%	
Total	

₹

Seal/ मुहर

Authorized signature/ अधिकृत हस्ताक्षर

*Course fee details are available at <https://fostac.fssai.gov.in/index>

*पाठ्यक्रम शुल्क का विवरण यहां उपलब्ध है <https://fostac.fssai.gov.in/index>